

2

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.04/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.22/2005
NAME OF THE COMPANY	SS Organics Ltd
NAME OF THE PETITIONER(S)	B Subba Reddy
NAME OF THE RESPONDENT(S)	SS Organics Ltd & (50) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary for R.VIKRAM.	Adv for Resist 2	vikram@vlawchambers.com 9949901616	

~~Hear~~ Shri Nitish Bandary, Ld. Counsel for Shri P. Vikram, Ld. Counsel for the Respondent. *appeared.*

CP is dismissed by separate orders.


Member (T)


Member (J)